

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 828 of 2019

IN THE MATTER OF:

SoftwareONE India Private Limited **...Appellant**

Vs

Magnamious Systems Pvt. Ltd. **....Respondent**

Present:

For Appellant: Mr. Shyamal Anand, Advocate

For Respondent: Ms. Saloni Purohit, Advocate.

ORDER

06.02.2020 The Appellant to file Rejoinder by 07.02.2020.

List the Appeal in 'Orders' category on **14th February,2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md